

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-91/1994/289/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Rajib Goswami,
Member, MACT,
Sonitpur, Tezpur.

Dated Guwahati, the 20th January, 2022.

Sub:- **Casual leave .**

Ref:- Your letter No. MACT(S) 43 dtd. 19.01.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 24.01.2022 along with station leave permission, from the evening of 21.01.2022 till morning of 27.01.2022**, has been granted. Further, you have been granted permission to use your official vehicle, at own cost, for the journey from Tezpur to Guwahati and back. The District and Sessions Judge, Sonitpur, Tezpur and in his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-91/1994/290-291 /A, dated , 20-01-2022

Copy to:.

1. The District and Sessions Judge, Sonitpur, Tezpur.
2. ~~The~~ Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Rao